

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 30.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/575/ (IB)/2018
NAME OF THE PETITIONER(S) : DRIVE VISUAL DATA ANALYTICS PVT LTD
NAME OF THE RESPONDENT(S) : NANOYOTTA TECHNOLOGIES PVT LTD
UNDER SECTION : 9 RULE 6

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1 Aashish Jain Kuria
For Suva & Suva

Counsel for Applicant
Credits



(2) CURIC VISUAL

COUNSEL FOR
CORPORATE DEBTOR



ORDER

Counsels for both the parties are present. Counsel for Petitioner has filed rejoinder; copy of which is circulated to the other side. Pleadings are complete. Matter is posted for arguments. Put up on 26.09.2018 at 10.30 A.M.


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)